# Witten Anners KARTEKA SK, 3001 (KAKA) Written Annuers 622

Defence and the Officials in the Ministries of Commerce and Industry and Finance to discuss the problems relating to the disposal of the surplus Nattu tobacco in Guntur District in Andhra Pradesh.

(b) The tentative, measures suggested for disposal of the tobacco are under consideration in consultation with the Andhra Pradesh Government. No final decision has so far been taken.

### Heavy Machine Building Plant

f Shrimati Parvathi Krishnan:
 Shri Nagi Reddy:
 Shri Warlor:
 Shri Warlor:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri S. C. Samanta:
 Shri S. C. Masihi:
 Shri Ajit Singh Sarhadi:
 Shri Ajit Singh Sarhadi
 Shri Ajit Sarhadi

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 307 on the 11th August, 1959 and state:

(a) whether the examination of the detailed project Report for the Heavy Machine Building Plant has since been completed;

(b) what is the estimated total expenditure in terms of foreign exchange; and

(c) whether any phased programme of construction has been finalised?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir. The Detailed Project Report has been accepted on the 28th October, 1959.

(b) and (c). The exact quantum of the foreign exchange requirements and the extent of the phased programme of construction will be known only after subsidiary contracts have been entered into for the preparation of working drawings, import of machinety and equipment, cost of supervision of erection by Soviet Experts, guarantee of performance of equipment, training of personnel in U.S.S.R. etc.

#### Skutanese in Assam

\*138. Shri Hem Barua: Shri Hem Barua: Shri Amjad Ali: Shri Muhammed Elias: Shri Muhammed Elias:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that about four hundred to five hundred Bhutanese have recently infiltrated into Assam and settled down in the forest reserves in North Kamrup; and

# (b) if so, the details thereof?

The Parliamentary Secretary to the Minister of External Affairs (Sari J. N. Hazarika): (a) and (b). The facts of the case are that 400 to 500 Bhuianese infiltrated into the forest reserves in North Kamrup, Assam, some time during the third week of September, 1959 The matter was disclissed by the Assam Government with the Prime Minister of Bhutan who informed them that this migration had no support of the Bhutan Government, who would be willing to take them back. The Assam Government have reported that the encroachers have since left the forest reserves

## Manufacture of Tractors

•139. {Shrimati Ila Palchoudhuri: Shri K. S. Ramaswamy:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Governiment have accorded approval to a scheme for the manufacture of British tractors in India; and

(b) if so, the details of the scheme?

The Minister of Industry (Shri Manushai Shah): (a) and (b). One firm has been granted a licence under the Industries (Development and Regulation) Act, 1951 for the manufacture, of 1250 Nos. of agricultural trachors per annum in the range of